

**IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION**

SUO MOTU WRIT (CIVIL) NO 8 OF 2020

In Re : Financial Aid for Members of Bar affected by Pandemic

WITH

WRIT PETITION (CIVIL) NO 686 OF 2020

TRANSFERRED CASE (CIVIL) NO 1 OF 2021

TRANSFERRED CASE (CIVIL) NO 2 OF 2021

TRANSFERRED CASE (CIVIL) NO 3 OF 2021

TRANSFERRED CASE (CIVIL) NO 4 OF 2021

TRANSFERRED CASE (CIVIL) NO 5 OF 2021

TRANSFERRED CASE (CIVIL) NO 6 OF 2021

O R D E R

- 1 The Suo Motu Petition was initiated by this Court during the course of the COVID-19 pandemic. The cause which was espoused has been rendered infructuous by intervening developments.
- 2 However, if any subsisting issues remain, the aggrieved individual would be at liberty to pursue such rights and remedies as are available in law.

- 3 The Writ Petitions and the Transferred Cases are accordingly disposed of.
- 4 Pending applications, if any, stand disposed of.

.....CJI.
[Dr Dhananjaya Y Chandrachud]

.....J.
[J B Pardiwala]

.....J.
[Manoj Misra]

New Delhi;
September 22, 2023
GKA

ITEM NO.34

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SMW (C) No(s). 8/2020

IN RE FINANCIAL AID FOR MEMBERS OF BAR
AFFECTED BY PANDEMIC

Petitioner(s)

VERSUS

Respondent(s)

(IA No. 73818/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT IA No. 74999/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT IA No.74496/2020 - EXEMPTION FROM PAYING COURT FEE IA No. 110936/2020 - INTERVENTION APPLICATION IA No. 74998/2020 - INTERVENTION APPLICATION IA No. 74475/2020 - INTERVENTION/IMPLEADMENT IA No.2900/2021 - INTERVENTION/IMPLEADMENT IA No. 74508/2020 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 686/2020 (PIL-W)

(FOR CLARIFICATION/DIRECTION ON IA 63294/2020 FOR APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT ON IA 73813/2020 FOR INTERVENTION APPLICATION ON IA 80196/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 95647/2020 IA No. 73813/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT IA No. 63294/2020 - CLARIFICATION/DIRECTION IA No.95647/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 80196/2020 - INTERVENTION APPLICATION)

T.C.(C) No. 2/2021 (XII-A)

T.C.(C) No. 1/2021 (XII-A)

T.C.(C) No. 3/2021 (XII)

(Plz. show name of Dr. A. E. Chelliah, as Petitioner-in-person)

T.C.(C) No. 4/2021 (XIV-A)

T.C.(C) No. 5/2021 (XIV-A)

T.C.(C) No. 6/2021 (III-A)

Date : 22-09-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) By Courts Motion, AOR

Mr. Yasharth Kant, AOR

Petitioner-in-person

For Respondent(s) Ms. Charu Mathur, AOR

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Mr. P Jegan, Adv.

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Mr. Anand Kumar V, Adv.

Mr. Aditya Kishore Tyagi, Adv.

Ms. Rv Shaarumathi, Adv.

Ms. Divya, Adv.

Ms. Sujatha Bagadhi, Adv.

M/S. Ram Sankar & Co, AOR

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Mr. Rajat Nair, Adv.

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Mr. Pai Amit, AOR

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Ms. Ragini Pandey, Adv.

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Ms. Muskan Surana, Adv.
Mr. Bhanu Mishra, Adv.
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Ms. Ana Upadhyay, Adv.
Ms. Manya Hasija, Adv.

Mr. Tejasvi Gupta, Adv.
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Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

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Ms. Uttara Babbar, AOR

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Mr. Anand Kumar Dubey, Adv.
Mr. Simanta Kumar, Adv.

Mr. Shuvodeep Roy, AOR
Mr. Kabir Shankar Bose, Adv.
Mr. Deepayan Dutta, Adv.

Mr. Krishnam Mishra, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Vaidruti Mishra, Adv.
Mr. Kamendra Mishra, AOR

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Mr. Durga Dutt, AOR
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Mr. Sanjay Mishra, Adv.
Ms. Sneha Masani, Adv.

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Mr. Deepayan Dutta, Adv.

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Mr. Chirag M. Shroff, AOR

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Ms. Abhivyakti Banerjee, Adv.
Mr. Gajendra Singh Negi, Adv.

Ms. Mukti Chowdhary, AOR

Ms. Enakshi Mukhopadhyay Siddhanta, AOR
Mr. Sovan Siddhanta, Adv.

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Ms. Swathi H. Prasad, Adv.

Dr. Joseph Aristotle S., AOR

Mr. Shreekant Neelappa Terdal, AOR

Mr. Vivek Narayan Sharma, AOR
Mrs. Mahima Bhardwaj Kalucha, Adv.
Mr. Sudhanshu Khandelwal, Adv.
Mr. Shubham Awasthi, Adv.
Mr. Adhiraj Wadhera, Adv.

Mr. Gopal Singh, AOR

Mr. Sanjai Kumar Pathak, AOR
Mr. Arvind Kumar Tripathi, Adv.
Mrs. Shashi Pathak, Adv.

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Mr. Gautam Narayan, Adv.
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Mr. Harshit Goel, Adv.
Mr. Siddhant Singh, Adv.

Ms. Charu Mathur, AOR
Ms. Ruchira Goel, AOR

Mr. Raghavendra S. Srivatsa, AOR

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Ms. Komal Mundhra, Adv.
Mr. Rahat Bansal, Adv.

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Mr. Aditya Pratap Singh, Adv.
Mr. Priyanshu Malik, Adv.

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Mr. Sachin Patil, AOR

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Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya, Adv.**

Mr. Nishe Rajen Shonker, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 The Suo Motu Petition was initiated by this Court during the course of the COVID-19 pandemic. The cause which was espoused has been rendered infructuous by intervening developments.
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- 3 The Writ Petitions and the Transferred Cases are accordingly disposed of.
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(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR

(Signed order is placed on the file)